

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2439 of 2020 in Contempt Case (AT) No. 04 of 2020 in Comp. App. (AT) (Ins) No. 1181 of 2019	Yogesh Kumar Gupta Vs. Global Fragrances Pvt. Ltd. & Ors.	Vinod Chaurasia	Aditya Sharma

10:45 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma-R1 & R2 Ruchir Mishra-Interveners
3.	Comp. App. (AT) (Ins) No. 690 of 2020	Phoenix ARC Pvt. Ltd., (Trustee of Phoenix Trust FY – 14 - 9) Vs. Nagaur Water Supply Company Pvt. Ltd.	Suresh Dutt Dobhal	Pradhuman Gohil Upendra Sai
4.	Comp. App. (AT) (Ins) No. 718 of 2020	Joseph Jayananda Vs. Navalmar (UK) Ltd & Anr.	Sumesh Dhawan	Salim A. Inamdar-R1 Modassir Husain-R2

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

5.	Comp. App. (AT) (Ins) No. 976 of 2019 Part Heard	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Abhijeet Sinha Shambo Nandy	Prity Kumari-R3 S. Chidambaram-RP
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- 1. Notice Board**
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**